Annexure A

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent	Amount of claims not	Amount of claims	Details in Annexure	Remar ks, if any
		No. of claims Amount		No. of Amount of claims admitted		claims	admitted	under verificati on		
1	Secured financial creditors belonging to any class of creditors	3	230656682	2	140300588	0	0	90356095	2	
2	Unsecured financial creditors belonging to any class of creditors	6	146244038	6	145376216	0	126305	741517	1	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	NA	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	NA	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA	
7	Operational creditors (Government Dues)	4	149532743	3	41899590	0	0	107633153	4	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	32009927	2	2,74,04,875	0	0	4605052	3	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	1475662		0	1475662	0		5	
	Total	15	559919053	13	354981268	1475662	126305	203335817		

## Annexure-1

Name of the corporate debtor: Opal Asia (India) Pvt. Ltd.; Date of commencement of CIRP: 27.08.2022 (date of receipt of order by IRP); List of creditors as on: 08.04.2023

## List secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No		Details of claim Details of claim admitted							م ا			Remarks if any	
110	. of creditor		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% or voting share in CoC	contingent fclaim	mutual	not a	of claim und er verifica tion	
1.	HDFC Bank Ltd	16.12.2022	139943908		facility and commercial vehicle loan facility	125676509 as per form C BUT 122000000 as per letter of guarantee			0	8233489	0	22500888	
2.	Srei equipments Finance Ltd.	24.11.2022	22857568	22857568	Business Loan	22209000	NO		0	0	0	0	
3.	Omkara Assets Reconstruction Pvt Ltd		67855206	0	Business loan	0	NO		0	0	0	67855206	